

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : CP/3/2017
NAME OF PETITIONER : Prakash Rexine Pvt Ltd & 3 Ors
NAME OF RESPONDENT : G. Shreepal Samdariya
SECTION : 241/242 OF CA 2013

ORDER

Due to administrative exigencies in relation to sitting in Bench-II,
the matter could not be taken up today. Hence, list this matter
on **08.09.2021**.


(K.NATARAJAN)
Deputy Registrar

MS